

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 19th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 193 of 2013

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

ORDER

Admit. Issue notice to the Respondents returnable on 18.09.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **18.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt